

OFFICE OF THE DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER NO. 16/2016

Dated : 27<sup>th</sup> February, 2016

Pursuant to request of Ms. Madhu Jain, PO-ACT-02, South-East, District Saket Court Complex, New Delhi for change of Court Room /chamber, It is directed that the Court of PO-MACT-02 South-East, District is shifted from the Court Room No. 012 ,Ground Floor and chamber No 012J First floor to Court Room No. 011, Ground Floor and chamber No 011J First floor , South Wing, Saket Court Complex w.e.f. 01-03-2016.

Note :

1. The staff shall not carry any furnitures & fixtures its peripherals while changing courts.
2. In Charge-Computer Branch, is directed to assist the official in providing of computer system.
3. The caretaker is directed to provide all necessary assistance to the staff of the concerned court staff.
4. So, as to avoid any inconvenience to the litigants and lawyers the court which is affected by this order is directed to put up notices of the room to which they are shifting.

27/02/16  
(ANU MALHOTRA)

District & Sessions Judge  
South District, Saket Courts Complex,  
New Delhi

5695 - 5860

No. \_\_\_\_\_/AM/DJ(S)/Saket/ND/16

Dated: 27/02/16

Copy for information & necessary action to:

1. The Registrar General High Court of Delhi, New Delhi
2. The District & Sessions Judge (Headquarter) Tis Hazari, Delhi
3. The P.S. of District & Sessions Judge, South District, Saket Court Complex, New Delhi
4. The P.S. of District & Sessions Judge South-East District, Saket Court Complex, New Delhi
5. All the Officers of Delhi Higher Judicial Service & Delhi Judicial Service posted in South and South-East District, Saket Court Complex, New Delhi
6. The A.O. (Judl.)/ Branch In-Charge of all Branches/Sections/Cell/Units etc. South and South East District, Saket Court Complex, New Delhi.
7. The Chief Prosecutor, South and South-East District, Saket Court Complex, New Delhi
8. The Secretary Bar Association, Tis Hazari/Patiala House /Saket/Karkardooma/Rohini and Dwarka Courts, Delhi/New Delhi.
9. The Deputy Commissioner of Police (South), Hauz Khas, New Delhi
10. The Deputy Commissioner of Police(South-East), Sarita Vihar, New Delhi
11. The Officer-In-Charge, Computer Branch, District Court Complex Saket, New Delhi with a request to get the order uploaded on Delhi District Court Website through Website Committee.
12. The Telephone Operator, District Court Complex Saket, New Delhi.
13. All the Notice Boards of District Court Complex Saket, New Delhi through Caretaker.
14. Guard File.

27/02/16  
(ANU MALHOTRA)

District & Sessions Judge  
South District, Saket Courts Complex,  
New Delhi

SEEN  
TP  
B.G. Computer